

DIVISION BENCH  
COURT - I

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/3(KB)2024  
IN  
C.A.(CAA)/197(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BRGD SPONGE & IRON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

Mr. Kuldip Mallik, Adv. ] For the Petitioner  
Md. Shahnawaz, PCS ]

Mr.Channakeshva, Aisst.Director ]For the office of RD

**ORDER**

1. Ld.Counsel for the petitioner present. Assistant Director for the office of RD present.
2. Assistant Director for the office of RD seeks two weeks' time to file its response.
3. At request, time is allowed for the same.
4. Post the matter on **10/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**